

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP 277/252/ND/2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2018.

NAME OF THE COMPANY: Ashok Prefab Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner: Ms. Reema Jain, PCS

For the Respondent: Mr. Omkar Singh, Counsel for I.T. Dept.

ORDER

No report has been received from the office of the ROC. Show Cause Notice be issued returnable on 2nd February, 2018.



(Deepa Krishan)
Member (T)



(Ina Malhotra)
Member (J)